GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1541 TO BE ANSWERED ON 10th FEBRUARY, 2023

APPOINTMENT OF ASSISTANT PROFESSOR IN AIIMS, DELHI

1541. SHRI RAJIV RANJAN SINGH *ALIAS* LALAN SINGH: SHRI SANTOSH KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the complaints of discrimination and corruption in the appointment of Assistant Professor in AIIMS, Delhi;
- (b) if so, the details thereof;
- (c) whether the National Commission for Scheduled Castes has also taken cognizance in the matter and if so, the details thereof;
- (d) whether the provision of reservation in the said appointment process has been properly followed and if so, the details thereof; and
- (e) if not, the necessary steps taken in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (e): Three representations from the applicants have been received in connection with recently concluded selection/recruitment process for filling up of the posts of Assistant Professor in AIIMS, New Delhi. One of the above three representations has been received through the National Commission for Scheduled Castes (NCSC) vide letter dated 27.12.2022 and reply has been furnished to the Commission. As informed by AIIMS, New Delhi, the provisions of reservation issued by Government have been followed by AIIMS, New Delhi in the said recruitment process.
